

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 01-04-19 TO 05-04-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>ST/52489/2016</u>	53562/2018	20/3/2019	3/4/2019
2	<u>ST/1107/2010,ST/53620/2015</u>	53563-53565/2018	19/3/2019	3/4/2019
3	<u>C/51350/2016</u>	53566/2018	25/3/2019	3/4/2019
4	<u>ST/53660/2015</u>	50381/2019	18/3/2019	3/4/2019
5	<u>ST/52008/2016</u>	50398/2019	20/3/2019	3/4/2019
6	<u>ST/50046/2019</u>	50399/2019	19/3/2019	3/4/2019
7	<u>ST/50045/2019</u>	50400/2019	19/3/2019	3/4/2019
8	<u>ST/55634/2014</u>	50404/2019	22/3/2019	3/4/2019
9	<u>ST/50340/2019</u>	50408/2019	25/3/2019	3/4/2019
10	<u>C/51752/2018</u>	50409/2019	25/3/2019	3/4/2019
11	<u>ST/50099,50101/2016</u>	50411-50412/2019	26/3/2019	3/4/2019
12	<u>ST/50002/2015</u>	50414/2019	26/3/2019	3/4/2019
13	<u>C/50064/2019</u>	50423/2019	28/3/2019	3/4/2019
14	<u>C/50426/2018</u>	50425/2019	27/3/2019	3/4/2019
15	<u>ST/53352/2015</u>	50432/2019	28/3/2019	3/4/2019
16	<u>ST/51763,51766/2016</u>	50434-50435/2019	28/3/2019	3/4/2019
17	<u>ST/50217/2018</u>	50436/2019	29/3/2019	3/4/2019
18	<u>ST/52599/2016</u>	50437/2019	29/3/2019	3/4/2019
19	<u>ST/54139/2015</u>	50438/2019	29/3/2019	3/4/2019
20	<u>ST/54443-54444/2014</u>	50439-50440/2019	29/3/2019	3/4/2019
21	<u>ST/53650/2014</u>	50441/2019	29/3/2019	3/4/2019
22	<u>C/50897/2018</u>	50446/2019	1/4/2019	3/4/2019
23	<u>ST/52132/2016</u>	50447/2019	1/4/2019	3/4/2019
24	<u>ST/51687/2016</u>	50449/2019	1/4/2019	3/4/2019
	MISC. ORDERS			
1	<u>ST/50548-50550/2018</u>	50191-50193/2019	19/3/2019	3/4/2019
2	<u>ST/53553-53555/2014</u>	50194-50196/2019	19/3/2019	3/4/2019
3	<u>C/50040/2019</u>	50201/2019	19/3/2019	3/4/2019
4	<u>ST/56802/2013</u>	50204/2019	19/3/2019	3/4/2019
5	<u>ST/50072/2019</u>	50205/2019	19/3/2019	3/4/2019

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6	ST/50335/2019	50206/2019	20/3/2019	3/4/2019
7	ST/50339/2019	50207/2019	20/3/2019	3/4/2019
8	ST/50319/2019	50208/2019	20/3/2019	3/4/2019
9	ST/50076/2019	50209/2019	20/3/2019	3/4/2019
10	ST/50136/2019	50210/2019	20/3/2019	3/4/2019
11	ST/50137/2019	50211/2019	20/3/2019	3/4/2019
12	ST/50138/2019	50212/2019	20/3/2019	3/4/2019
13	ST/50145/2019	50213/2019	20/3/2019	3/4/2019
14	ST/50184/2019	50214/2019	20/3/2019	3/4/2019
15	ST/50210/2019	50215/2019	20/3/2019	3/4/2019
16	ST/50211/2019	50216/2019	20/3/2019	3/4/2019
17	ST/50212/2019	50217/2019	20/3/2019	3/4/2019
18	ST/50085,50521/2014	50218-50219/2019	19/3/2019	1/3/1900
19	ST/50085,50521/2014	50220-50221/2019	19/3/2019	3/4/2019
20	ST/50140/2019	50223/2019	22/3/2019	3/4/2019
21	ST/56803/2013	50224/2019	22/3/2019	3/4/2019
22	ST/50238/2019	50225/2019	22/3/2019	3/4/2019
23	ST/50239/2019	50226/2019	22/3/2019	3/4/2019
24	ST/50240/2019	50227/2019	22/3/2019	3/4/2019
25	ST/50242/2019	50228/2019	22/3/2019	3/4/2019
26	ST/50243/2019	50229/2019	22/3/2019	3/4/2019
27	ST/50244/2019	50230/2019	22/3/2019	3/4/2019
28	ST/50245/2019	50231/2019	22/3/2019	3/4/2019
29	ST/50246/2019	50232/2019	22/3/2019	3/4/2019
30	ST/50235/2019	50233/2019	22/3/2019	3/4/2019
31	ST/50236/2019	50234/2019	22/3/2019	3/4/2019
32	ST/50233/2019	50235/2019	22/3/2019	3/4/2019
33	ST/50237/2019	50236/2019	22/3/2019	3/4/2019
34	ST/50234/2019	50237/2019	22/3/2019	3/4/2019
35	ST/52994/2018	50255/2019	2/4/2019	4/4/2019
	INTERIM ORDERS			
1	ST/51776/2015	102/2018	28/3/2019	1/4/2019

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

[Signature]
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
CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 08-04-19 TO 12-04-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>ST/52151/2016</u>	50451/2019	5/4/2019	10/4/2019
2	<u>ST/50332/2019</u>	50452/2019	5/4/2019	10/4/2019
3	<u>ST/52080/2016</u>	50453/2019	5/4/2019	10/4/2019
4	<u>ST/51792/2016</u>	50454/2019	5/4/2019	10/4/2019
5	<u>ST/53265,53430/2015</u>	50455-50456/2019	5/4/2019	10/4/2019
6	<u>ST/52577,52927/2015</u>	50457-50458/2019	5/4/2019	10/4/2019
7	<u>ST/51990/2015</u>	50459/2019	5/4/2019	10/4/2019
8	<u>ST/50020/2015</u>	50460/2019	5/4/2019	10/4/2019
9	<u>ST/52185/2016</u>	50462/2019	5/4/2019	10/4/2019
10	<u>ST/50283/2016</u>	50464/2019	5/4/2019	10/4/2019
11	<u>ST/55115,55374/2014</u>	50465-50466/2019	5/4/2019	10/4/2019
12	<u>ST/51366-51368/2016</u>	50467-50469/2019	5/4/2019	10/4/2019
13	<u>ST/52463/2019</u>	50471/2019	5/4/2019	10/4/2019
14	<u>C/53355/2018</u>	50472/2019	5/4/2019	10/4/2019
15	<u>ST/51190,55810/201458646/2013</u>	50473-50475/2019	8/4/2019	10/4/2019
16	<u>ST/51948/2016</u>	50481/2019	8/4/2019	10/4/2019
17	<u>ST/50204/2016</u>	50482/2019	8/4/2019	10/4/2019
18	<u>ST/50375/2016</u>	50483/2019	8/4/2019	11/4/2019
19	<u>ST/52056/2016</u>	50484/2019	8/4/2019	11/4/2019
20	<u>ST/56065/2014</u>	50485/2019	8/4/2019	11/4/2019
21	<u>ST/52055/2016</u>	50486/2019	8/4/2019	11/4/2019
22	<u>ST/54284/2014</u>	50487/2019	8/4/2019	11/4/2019
23	<u>ST/1390-1391/2011</u>	50489-50490/2019	8/4/2019	11/4/2019
24	<u>ST/51937/2016</u>	50491/2019	8/4/2019	11/4/2019
25	<u>ST/52411/2015</u>	50492/2019	8/4/2019	11/4/2019
	MISC ORDERS			
1	<u>ST/50241/2019</u>	50256/2019	5/4/2019	10/4/2019
2	<u>ST/54118/2014</u>	50257/2019	5/4/2019	10/4/2019

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3	ST/52137/2018	50266/2019	9/4/2019	11/4/2019
4	ST/52248/2018	50268/2019	9/4/2019	11/4/2019
5	ST/51476/2018	50270/2019	9/4/2019	11/4/2019
6	ST/51928/2017	50271/2019	9/4/2019	11/4/2019
7	C/50490/2019	50273/2019	9/4/2019	11/4/2019
8	ST/51138/2017	50275/2019	9/4/2019	11/4/2019
9	ST/50577/2017	50276/2019	9/4/2019	11/4/2019
10	ST/50858/2017	50277/2019	9/4/2019	11/4/2019
11	ST/50375/2016	50267/2019	9/4/2019	11/4/2019
12	ST/54158/2018	50272/2019	9/4/2019	11/4/2019
	INTERIM ORDERS			
1	ST/50145- 50146/2016	19/2019	5/4/2019	10/4/2019

Attention: To maintain the transparency in this tribunal all judicial orders are being sub-photo uploaded in PDF format on the TSJTS website immediately after signature of the honorable members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under P. T. Act may download these orders from TSJTS website.

				
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CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 15-04-19 TO 18-04-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>ST/753/2012</u>	53569/2018	10/4/2019	15/4/2019
2	<u>ST/52251/2018</u>	53570/2018	10/4/2019	15/4/2019
3	<u>ST/56656/2013</u>	53576/2018	15/4/2019	18/4/2019
4	<u>ST/50028/2015</u>	53577/2018	15/4/2019	18/4/2019
5	<u>ST/53041/2015</u>	53578/2018	15/4/2019	18/4/2019
6	<u>ST/53342/2018</u>	50497/2019	10/4/2019	15/4/2019
7	<u>ST/814/2010</u>	50511/2019	10/4/2019	15/4/2019
8	<u>C/51406/2018</u>	50512/2019	10/4/2019	15/4/2019
9	<u>C/52186-52187/2018</u>	50514-50515/2019	12/4/2019	15/4/2019
10	<u>C/52094/2018</u>	50516/2019	12/4/2019	15/4/2019
11	<u>C/50249/2019</u>	50517/2019	12/4/2019	15/4/2019
12	<u>C/53047,53304/2018</u>	50524-50525/2019	12/4/2019	18/4/2019
13	<u>C/50332/2019</u>	50526/2019	12/4/2019	15/4/2019
14	<u>C/52803/2018</u>	50532/2019	15/4/2019	18/4/2019
	MISC ORDERS			
1	<u>ST/52998/2016</u>	50278/2019	10/4/2019	15/4/2019
2	<u>C/53193/2018</u>	50283-50284/2019	12/4/2019	15/4/2019
3	<u>ST/51670/2017</u>	50287/2019	16/4/2019	18/4/2019
4	<u>ST/50343,51946,51879,50371,51812/2017,ST/50104,50035/2018</u>	50288-50294/2019	16/4/2019	18/4/2019

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